NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.101(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Gaudsons Lithographics Pvt. Ltd

Vs

Roshan Tin Printers Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.101/I&BP/NCLT/MB/MAH/2018

At request of the parties, list this matter on 27.2.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)